

ITEM NO.4

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).12832-12833/2024

M/S ADARSH GAS SERVICE & ANR.

Appellant(s)

VERSUS

M/S BHARAT PETROLEUM CORPORATION LTD. & ORS.

Respondent(s)

[ONLY IA NO. 322307/25 IS LISTED UNDER THIS ITEM]
IA No. 322307/2025 - EARLY HEARING APPLICATION

Date : 13-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Rohit Kumar Singh, AOR
Mr. Paras Sharma, Adv.

For Respondent(s) Mr. Vivek Pandey, Adv.
Mr. Krishan Singhal, Adv.
Mr. T. Sundar Ramanathan, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 322307/2025

No case to entertain the application for early hearing is
made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR